

**Before The Appellate Tribunal For Electricity
(Appellate Jurisdiction)**

**I.A Nos. 46, 47 & 48 of 2007 in
AFR No. 1505 of 2006**

Dated 14th May, 2007

Present - **Hon'ble Mr. A. A. Khan, Technical Member**
Hon'ble Mrs. Justice Manju Goel, Judicial Member

Kamal Kishore Tulsı Dass Malpani Appellant(s)

Versus

MSEDCL & Anr. Respondent(s)

For the Appellant : No appearance

ORDER

No one represents the applicant today. The application, prima facie, is not within the jurisdiction of the Appellate Tribunal. Moreover, the applicant has also defaulted by non-representation and non-submission of the Court Fees etc. The applications are, therefore, dismissed and appeal rejected.

(Mrs. Justice Manju Goel)
Judicial Member

(Mr. A. A. Khan)
Technical Member

**Before The Appellate Tribunal For Electricity
(Appellate Jurisdiction)**

**I.A Nos. 49, 50 & 51 of 2007 in
AFR No. 1506 of 2006**

Dated 14th May, 2007

Present - **Hon'ble Mr. A. A. Khan, Technical Member**
Hon'ble Mrs. Justice Manju Goel, Judicial Member

Kamal Kishore Tulsı Dass Malpani

Appellant(s)

Versus

MSEDCL & Anr.

Respondent(s)

For the Appellant : No appearance

ORDER

No one represents the applicant today. The application, prima facie, is not within the jurisdiction of the Appellate Tribunal. Moreover, the applicant has also defaulted by non-representation and non-submission of the Court Fees etc. The applications are, therefore, dismissed and appeal rejected.

(Mrs. Justice Manju Goel)
Judicial Member

(Mr. A. A. Khan)
Technical Member